

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1503(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 09.08.2018

NAME OF THE PARTIES:

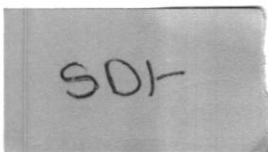
Anchor Leasing Pvt. Ltd.
v/s.
Aakar Infraproject Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

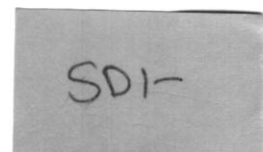
The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request of the parties, list this matter on 31.08.2018 for reporting
settlement.



SDI-

RAVIKUMAR DURAISAMY
Member (Technical)



SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)